

Defective Case Register from 2026-06-01 to 2026-06-01

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/13124/2026	SK. ZAFARULLA	2026-06-01	1. Name of the victim / informant and Family Members need not be disclosed in connection with Annexures, Original Affidavit, V.nama and kept in closed cover. 2. Redacted xerox copy of Annexures, Affidavit and V.nama to be filed
2	D-BLAPL/16253/2026	BIJAY KUMAR BEHERA	2026-06-01	1.As per record, Index not properly page marked
3	D-BLAPL/16258/2026	AMLAN SHAKTI PAUL	2026-06-01	1. As per rejection order under Annexure-2 name of the Lower court does not tally with Synopsis and Petition
4	D-BLAPL/16251/2026	SOUBHAGYA RANJAN JENA	2026-06-01	1. Date of rejection order under Annexure-2 does not tally with Date chart and petition.
5	D-CRLMC/15708/2026	ARUN KUMAR NAYAK	2026-06-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Signature of the Deponent not furnished in Affidavit. 2. Identified by the Advocate not Proper Deponent in Affidavit. 3. Name of the filing Advocate not mentioned in v.nama.
6	D-CRLMC/15710/2026	SUDEEP KUMAR SARANGI	2026-06-01	1. Put up SR after description of documents furnished in Index
7	D-CRLMC/15681/2026	PRAVASH CHANDRA JENA	2026-06-01	1. Certified copy of Annex-1 not filed
8	D-CRLA/15844/2026	ASUTOSH TRIPATHY	2026-06-01	Name of the informant /victim and relative reflected in the judgement be kept in cover.
9	D-RSA/23985/2026	AJIT CHANDRA MOHAPATRA	2026-06-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 4.50 Not Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 4.50 Not Paid. 2.HCBA Welfare Fee of Rs.50/- and L.A.A of Rs10/- not affixed. 3.Cause Title Not in order.R-4 of the L.A Court not made Party. Memo.of Appeal be properly Page marked as per Index.Put up for further S.R after rectification for computing the period of limitation.C.Fee Payable be furnished
10	D-ABLAPL/16154/2026	TUKUNA KUMAR MISHRA	2026-06-01	Name of petitioner mentioned in Application not tally with signature put in Affidavit and V.nama.
11	D-BLAPL/16030/2026	ARABINDA DASH	2026-06-01	Hologram of Rs.50/- not affixed in V.nama.
12	D-ABLAPL/16131/2026	TUKUNA KUMAR MISHRA	2026-06-01	1.Name of petitioner No. 3 mentioned in C.title not tally with signature put in Affidavit and V.nama. 2.Age of the deponent 2 type mentioned in affidavit as well as declaration. 3.Three

				names of Advocate mentioned in V.nama. But, only 2 Advocates signed.
13	D-BLAPL/16034/2026	SRIKANT KUMAR BARIK	2026-06-01	Court fees of Rs.10/- not paid in V.nama (Only Rs.2/- paid).
14	D-CRLA/14251/2026	MANAS KUMAR CHAND	2026-06-01	1. status of the party not furnished.
15	D-BLAPL/16196/2026	SIDHARTHA SANKAR RAY (2)	2026-06-01	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
16	D-BLAPL/16037/2026	BRAJA KISHOR PANDA	2026-06-01	Page No. 9 not legible
17	D-BLAPL/16083/2026	SUDHANSU SEKHAR DASH	2026-06-01	Paragraphs incorrectly mentioned in declaration of affidavit
18	D-ABLAPL/16023/2026	BRAJA MOHAN SARANGI	2026-06-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
19	D-WP(C)/25243/2026	DURGADATTA MOHAPATRA	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid
20	D-CRLA/15609/2026	MANAS KUMAR CHAND	2026-06-01	1. status of the party not furnished in C.T.
21	D-ABLAPL/16137/2026	PRADEEP KUMAR KUNDU	2026-06-01	Name of the informant with address reflected in the FIR vide annex.1 be kept in cover
22	D-BLAPL/16072/2026	PRATYUSHA NAIDU	2026-06-01	1. G.R. case No.976/2025 pending before the Lower Court mentioned in petition not tally with the Rejection order. 2.Free copy of Rejection order not clearly legible. 3.Petitioner name mentioned in petition as well as Rejection order not tally with signature put in V.nama.
23	D-ABLAPL/16155/2026	PRAVAT KUMAR NAYAK	2026-06-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant mentioned in para-2 of petition be redacted. Thereafter, put up for S.R.
24	D-ABLAPL/16153/2026	PRASANTA KUMAR NANDA	2026-06-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Informant mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
25	D-ABLAPL/16223/2026	SUSANTA KUMAR BARAL	2026-06-01	. Name of father of the deponent in affidavit does not tally with declaration.
26	D-ABLAPL/16158/2026	JYOTIRMAYA SAHOO	2026-06-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.

27	D-RSA/23530/2026	PRASANTA KUMAR SATAPATHY	2026-06-01	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid.
28	D-ABLAPL/16229/2026	DIBYA JYOTI SAHOO	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.2. L.T.I.of petitioner no.5 in V.Nama not attested.
29	D-ABLAPL/16165/2026	AMULYA RATNA PANDA	2026-06-01	1.Lower Court name (where C.T. case is pending) wrongly mentioned as SDJM, Sahadevkhunta instead of Baleswar. 2.In affidavit, wrongly mentioned deponent is the petitioner No.1 instead of 3
30	D-RSA/23534/2026	PRASANTA KUMAR SATAPATHY	2026-06-01	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid
31	D-RSA/23662/2026	RAMDAS ACHARY	2026-06-01	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid.
32	D-ABLAPL/16134/2026	TUKUNA KUMAR MISHRA	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
33	D-RSA/23755/2026	AJODHYA RANJAN DASH,A.G.A	2026-06-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put Up For Further S.R after disposal of the said I.As for computing the Period of Limitation
34	D-ABLAPL/16081/2026	PRIYA RANJAN SINGH	2026-06-01	1. GR case number not furnished in Date chart.
35	D-MSA/22815/2026	ARYA TRIPATHY	2026-06-01	Put up for further S.R after disposal of the Said I.A for computing the period of limitation.
36	D-WP(C)/24739/2026	SATRUGHNA DASH (A)	2026-06-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished in the petition
37	D-BLAPL/16261/2026	BICHITRA NARAYANA SATAPATHY	2026-06-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
38	D-ABLAPL/16087/2026	JAYADEBA BEHERA	2026-06-01	1. Disposal date of the ABLAPL not correctly furnished in reference certificate. 2. Page no.9 not legible
39	D-ABLAPL/16027/2026	BRAJA MOHAN SARANGI	2026-06-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				G.R. no. not furnished in the petition.2. Nomenclature not correct in sl.2 of affidavit.
40	D-ABLAPL/16029/2026	SAMARENDRA BAHADUR	2026-06-01	1.Sl.5. of affidavit nomenclature not correct.2.Name with address of the informant reflected in the FIRs be kept in cover
41	D-RVWPET/23343/2026	SASWAT KUMAR ACHARYA	2026-06-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 56 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 3. i) Page mark not correctly furnished in anx-9 Index, Book mark. ii) District not mention in op no. 2. iii) Para no. not correctly furnished in certificate. iv) Undertaking for translated copy of Hindi not filed. v) Legible copy of page no. 39 63-65 78 89-92 100 105-109 121 123-132 159 161-170 508 are to be filed.
42	D-ABLAPL/16031/2026	BRAJA MOHAN SARANGI	2026-06-01	1. Nomenclature not correctly furnished and sl.no. not correct in affidavit. 2. G.R. no. not furnished
43	D-BLAPL/16199/2026	JAJATI KESHARI KHUNTIA	2026-06-01	1. Mobile number of the Informant/Victim to be redacted in Page no.12.
44	D-WP(C)/25072/2026	ASHOK KUMAR BEHERA	2026-06-01	Page no.531 not filed
45	D-WP(C)/24738/2026	SATRUGHNA DASH (A)	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Signature of the petitioner in V.nama does not tally with cause title.2. Paragraph no. not correctly furnished in the petition.
46	D-WP(C)/24732/2026	SATRUGHNA DASH (A)	2026-06-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . Paragraph no. not correctly furnished in the petition
47	D-BLAPL/16119/2026	SUBODH KUMAR MOHANTY	2026-06-01	i) Year of the G.R. case mentioned in cause title not tally with para-3 of the petition.ii) Age of the petitioner in cause title not tally with rejection order.
48	D-BLAPL/15926/2026	HIMANSHU SEKHAR MISHRA	2026-06-01	1.Pending Lower Court case No. and Court name mentioned in petition not tally with the Rejection order. 2.Page No. 15 not legible.
49	D-BLAPL/16136/2026	SK. ZAFARULLA	2026-06-01	I) Pending the case before the Trial court mentioned in the synopsis and petition not correct
50	D-BLAPL/16157/2026	DUSHMANTA SAHOO	2026-06-01	i)A.W.F. of Rs. 10/- not paid.
51	D-WP(C)/24826/2026	NIRANJAN SINGH (1)	2026-06-01	Page nos 103 and 104 partly neat.

52	D-ABLAPL/16174/2026	JYOTIRMAYA SAHOO	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Welfare fee of Rs.50/- not paid in V.nama.
53	D-BLAPL/16159/2026	BIBHUTI RANJAN MOHANTY	2026-06-01	i) page no. 10 not properly legible.
54	D-BLAPL/16122/2026	JUGALA KISHORE PANDA	2026-06-01	i) Page no. 8 and 9 not neat and legible.
55	D-WP(C)/24947/2026	SWAPNIL ROY	2026-06-01	name of petitioner not correct in petition
56	D-WP(C)/23881/2026	GAJENDRANATH ROUT	2026-06-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-ABLAPL/16010/2026	DEEPAK KU SAHOO	2026-06-01	i) No. of D-ABLAPL not mentioned on the sealed cover.
58	D-BLAPL/16186/2026	SASWATA PATNAIK	2026-06-01	1. Age , Address and Father name in the cause title not tally with V.nama
59	D-BLAPL/16197/2026	NIRANJAN PANDA	2026-06-01	1. Put up for S.R. after properly page marked in Index
60	D-WP(C)/23893/2026	UPENDRA KUMAR SAMAL	2026-06-01	All the Annexures are not properly arranged in the body of the petition as per the Index
61	D-WP(C)/24536/2026	KARUNAKAR RATH	2026-06-01	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 25 not neat.Rs.6/- not paid.
62	D-CRLREV/16059/2026	NIRANJAN LENKA	2026-06-01	1. CS. case no.229/2022 vide annex.6 in page no .9 not tally with index.2. S/O in both affidavits of the deponent not tally with C.T. and also authorization not furnished for other petitioner.
63	D-ABLAPL/16045/2026	DEEPAK GOCHHAYAT	2026-06-01	1. Name and address of the informant be redacted from the petition.2. paragraphs not correct in declaration of affidavit.3. Name of the informant with address reflected in the FIR be kept in cover.
64	D-BLAPL/16162/2026	SURYAKANTA DWIBEDI	2026-06-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i)Paragraph sl. no. 9 mentioned 2 times in page 7 of the petition.ii) Paragraph sl. no. mentioned in affidavit not correct .iii) Page no. 12 not neat and legible.
65	D-BLAPL/16128/2026	KARUNAKAR GAYA	2026-06-01	i) Paragraph no. not correctly mentioned in Affidavit.ii) Page no. 10 not properly legible and not properly scanned.
66	D-ABLAPL/16056/2026	ASUTOSH TRIPATHY	2026-06-01	D.C.fee Rs. 62/- to be paid on v.nama.
67	D-BLAPL/16138/2026	ASHOK KUMAR SARANGI	2026-06-01	i) Annexure marked in page no. 23 not correct as per Index.

68	D-CRLREV/16124/2026	SIDHARTHA DAS	2026-06-01	1. Receipt showing copy on A.G. To be served on vigilance. 2. Good grounds not furnished.3. Case no. not furnished in annex.2
69	D-ABLAPL/16064/2026	JAGABANDHU SAHU	2026-06-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim/ informant and family members from the petition.
70	D-BLAPL/16288/2026	GIRIJA SANKAR NAYAK	2026-06-01	1. Name of the District not correctly furnished in cause title and Affidavit. 2. Date of order not correctly furnished in 3rd line of the para no.8
71	D-BLAPL/16142/2026	MRITUNJAY BANERJEE	2026-06-01	For further S.R. after filing of C. copy of Rejection order.
72	D-CRLMC/16408/2026	SUSANTA KUMAR NAYAK	2026-06-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the Name of victim / Informant from the petition
73	D-ABLAPL/16015/2026	SURYAKANTA DASH	2026-06-01	i) Annexure- 3 mentioned in 2 times in Index and Book mark.ii) Name of the informant be redacted from para -2 of the petition. iii)Annexure-1 be kept in sealed cover,. iv) Un redacted copy of annexure-1 to be filed. For further S. R.
74	D-BLAPL/16180/2026	RITURANJAN CHHOTARAY	2026-06-01	1. Subject code not correctly furnished in Index. 2.PS case number not correctly furnished in Date chart.
75	D-BLAPL/16164/2026	SUDHANSU PRASAD MAHAPATRA	2026-06-01	20-VERNACULAR CERTIFICATE NOT FURNISHED. i) Age and father name of the deponent and paragraph no. not mentioned in Affidavit.
76	D-BLAPL/16011/2026	DEEPAK KU SAHOO	2026-06-01	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
77	D-CRLMP/15679/2026	SUSHANTA KUMAR JOSHI	2026-06-01	1. Court fee Rs.2/- to be paid in V.nama.
78	D-ABLAPL/16014/2026	DEEPAK KU SAHOO	2026-06-01	i) D-ABLAPL no. not mentioned on the sealed cover.
79	D-BLAPL/16115/2026	DEEPALI MOHAPATRA	2026-06-01	i) Date of rejection order mentioned in petition page no. 3 Under annexure-1 not tally with Index.ii) Address and age of the petitioner mentioned in cause title not tally with Rejection order
80	D-BLAPL/16040/2026	SIDHARTHA DAS	2026-06-01	Page No. 12 not legible.
81	D-ABLAPL/16021/2026	DEEPAK KU SAHOO	2026-06-01	i) D-ABLAPL no. not mentioned on the sealed cover.

82	D-BLAPL/16125/2026	JUGALA KISHORE PANDA	2026-06-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-ABLAPL/16018/2026	DEEPAK KU SAHOO	2026-06-01	i) Written formal F.I.R. copy not filed in annexure-1
84	D-BLAPL/16178/2026	RITURANJAN CHHOTARAY	2026-06-01	1.Subject code not correctly furnished in Index. 2. PS case number not correctly furnished in Date chart.
85	D-BLAPL/14801/2026	ASWINI SAHOO	2026-06-01	Pending Lower Court case nomenclature mentioned in petition not tally with Rejection order.
86	D-WP(C)/25312/2026	CHITTA RANJAN MISHRA	2026-06-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
87	D-ABLAPL/16133/2026	BIKRAM CHANDRA GHADEI	2026-06-01	Undertaking for Hindi to English translation copy not furnished.
88	D-BLAPL/16169/2026	TANMAYA KUMAR MOHANTY	2026-06-01	1. PS case number not correctly furnished in Synopsis and Date chart.
89	D-WP(C)/25362/2026	SUKANTA KUMAR DALAI	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.2/- not paid.
90	D-BLAPL/16184/2026	PRASANTA KUMAR ROUSTRAY	2026-06-01	.As per mentioned in Index FIR copy not filed but Seizure list filed
91	D-WP(C)/24539/2026	PRABHAKAR SABAT	2026-06-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
92	D-WP(C)/24542/2026	PRABHAKAR SABAT	2026-06-01	1. Paragraph no. not correctly furnished in declaration
93	D-WP(C)/24540/2026	PRABHAKAR SABAT	2026-06-01	1. Paragraph and Age of the deponent in affidavit not furnished in declaration.
94	D-FAO/25198/2026	SANGRAM JENA	2026-06-01	Anx-2 wrongly mention in page no. 19.
95	D-RPFAM/24845/2026	BIRAJA PRASAD TRIPATHY (SR. ADV.)	2026-06-01	Defect regarding Nomenclature
96	D-BLAPL/16050/2026	SIDHARTHA DAS	2026-06-01	.Receipt Showing Serv.copy To Vigilance not Filed
97	D-BLAPL/16078/2026	DEBIDUTTA MOHAPATRA	2026-06-01	1.Name of the petitioner No.2 mentioned in Application not tally with the Rejection order as well as signature put in V.nama. 2.Age of petitioner No. 2 not mentioned
98	D-BLAPL/16088/2026	SANJIB KUMAR BHANJADEO	2026-06-01	Name and details of Informant/victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
99	D-CRLMC/16191/2026	NIRANJAN PANDA	2026-06-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of the I.A.

100	D-RSA/23913/2026	BIBHUDHANANDA MUDULI	2026-06-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs 754/- to be Paid. 2.The discrepancy in the name of A-4 be reconciled. Put up for further S.R after rectification AND Payment of D.C.Fee for computing the period of limitation.
101	D-BLAPL/16145/2026	MANAS KUMAR CHAND	2026-06-01	i) Page no. 10 not legible
102	D-CRLMP/15579/2026	MANORANJAN MUDULI	2026-06-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / Informant AND Relative from the petition
103	D-BLAPL/16150/2026	SURENDRA KUMAR BISWAL	2026-06-01	i) Page no. 9 not legible.ii) Name of the Trial court mentioned synopsis , cause title, para-1 and prayer of the petition not correct.
104	D-ABLAPL/16129/2026	RAJBEER PATRA	2026-06-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Name of the petitioner mentioned in petition not tally with signature put in affidavit and V.nama. 2.Name of the filling Advocate not mentioned in V.nama. 3.Two names of Advocate mentioned in V.nama. But only one signature put.
105	D-CRLMC/16198/2026	HRUDANANDA MOHAPATRA	2026-06-01	1. Postal receipt vide Annexure-5 not filed.
106	D-ABLAPL/16044/2026	RAJENDRA NARAYAN ROUT	2026-06-01	14-NOT PROPERLY INDEXED.
107	D-ABLAPL/16048/2026	SURESH KUMAR PANDA	2026-06-01	Name and details of Informant/relative mentioned in Annexure-1 2 need not be disclose and kept in closed envelop
108	D-ABLAPL/16038/2026	ARUN KUMAR BEHERA	2026-06-01	14-NOT PROPERLY INDEXED.
109	D-ABLAPL/16126/2026	SIVA SANKAR CHAINI	2026-06-01	Page No.13 not legible.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 01-06-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R. <input type="checkbox"/>
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